

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.480 OF 2001@@
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Sarwan Singh

Appellant(s)

VERSUS

State of Punjab

Respondent(s)

(With appl.(s) for bai and office report)

DATE : 20-11-2001: This matter was called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant(s): Mr. Subramonium Prasad, Adv.

For Respondent(s): Mrs. Monika Gosain, Adv.for
Mr. Rajeev Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T...J.
.SP2

On the prayer of the learned counsel for the
respondent this matter stands adjourned for the day.

.SP1

(R.K. Dhawan)
Court Master

(D.D. Jindal)
Assistant Registrar